

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:722
ANSWERED ON:08.08.2013
FAST TRACKING DAM PROJECTS
Vijayan Shri A.K.S.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has received many proposals from State Governments to fast track dam projects in the country;
- (b) if so, the details thereof;
- (c) whether many States are creating hindrances in creation or addition of dam level; and
- (d) if so, the details thereof and the action being taken thereon?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) No proposal to fast track dam projects is under appraisal in the Ministry of Water Resources.

(c) & (d) Water is a subject in the State List at entry number 17 of List-II in Seventh Schedule of the Constitution (Article 246 refers). The development of irrigation thus falls in the ambit of respective State Governments and as such the planning, execution of approved projects, operation and maintenance of irrigation projects are to be carried out by the States from their resources, as per their priorities. The issues of hindrances in creation or addition of dam level of approved projects by a State gets generally taken by one of the State governments involved to various Courts in the country .